

HPT on Hills of Pavagadh

1650. SHRI KASHIRAM RANA: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Gujarat have submitted a proposal to the Union Government for setting up of High Power Transmission (HPT) Centre on the hill of Pavagadh; and

(b) if so, the action taken Government to provide a High Power Transmitter at Pavagadh?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION BROADCASTING (SHRI SUBODH KANT SAHAY): (a) Yes, Sir.

(b) While there is no approved scheme at present to establish a TV transmitter at Pavagadh, it is the constant endeavour of the Government to extend TV service to the uncovered parts of the country, as expeditiously as possible, depending upon the availability of resources for the purpose.

T.V. Transmission in Gangtok

1651. SHRI NANDU THAPA: Will the PRIME MINISTER be pleased to state:

(a) the scheduled time of functioning of the T.V. transmission centre being constructed in Gangtok;

(b) the transmission range of the station and the time by which it will be commissioned; and

(c) the reasons for delay in commissioning?

THE MINISTER OF STATE IN THE MINISTRY OF HOME AFFAIRS AND MINISTER OF STATE IN THE MINISTRY OF INFORMATION BROADCASTING (SHRI SUBODH KANT SAHAY): (a) and (b). The TV Complex consisting of a Programme Generation Facility Centre with 1 KW TV transmitter, having a service range of about 60 kms inclusive of fringe areas subject to terrain conditions, was originally scheduled to be commissioned into service at Gangtok during 1989-90. However, the transmitter is now envisaged to be commissioned into service during 1991-92 and the Programme Generation Facility Centre during 1993-94.

(c) The delay in completion of TV transmitter project at Gangtok has been due to delay in availability of clear site from the State Government authorities, inadequate availability of power, inclement weather in the area, slow progress of civil works due to steep slopes requiring carving out of terraces and erection of retaining walls and delay in supply of equipment.

Changed Names of Cities of Kerala

1652. SHRI RAM NAIK: Will the PRIME MINISTER be pleased to state:

(a) whether the Government of Kerala have changed the names of certain important cities in the State;

(b) if so, the details thereof;

(c) whether Union Government propose to inform different Ministries to change the names in their records in consonance with the decision by the State Government;

(d) if so, the time-bound programme to implement the decision; and

(e) if not, the reasons therefor?